

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**EXECUTION APPLICATION NO. 16/2019**  
**IN**  
**ORIGINAL APPLICATION 153/2014**

**IN THE MATTER OF:-**

INDIAN NATIONAL TRUST FOR ART & CULTURAL HERITAGE ....PETITIONER

VERSUS

UNION OF INDIA & ORS. ....RESPONDENTS

**STATUS REPORT ON BEHALF OF RESPONDENT NOS. 1**

I, Nisheeth Saxena, Son of Sh. S.P. Saxena, aged 56 years, presently being CEO, Delhi Parks And Gardens Society (DPGS)/Member Secretary (Wetland Authority), Department of Environment, GNCTD, I.P. Estate, New Delhi-110002, am duly authorised and competent to depose as under:-

1. That I am conversant with the facts of the present case and as such am competent to depose and file the present affidavit.
2. It is submitted that vide order dated 26.03.2019, the Hon'ble Court was pleased to direct Govt. of NCT of Delhi as well as Govt. of Haryana to submit status and action taken report.

It is submitted that the meeting of the Wetland Authority was convened by Chief Secretary, GNCTD on 05.08.2019. Minutes of the meeting is annexed herewith and marked as **ANNEXURE-A**.

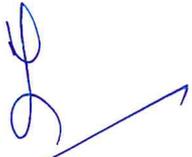


4. It is humbly submitted that Chief Secretary during the course of the meeting directed IFCD/DJB to (**ANNEXURE-A**):-
- I. Examine the possibility as per which the land can be acquired and declared as a wetland i.e. Lease, License or Acquisition.
  - II. I&FCD/DJB to carryout extensive survey of the area in consultation with INTACH.
  - III. Considering that I&FCD is already carrying out survey of the Najafgarh Jheel, to file status/action taken affidavit before the next date of hearing on 21.08.2019 in Hon'ble NGT, a copy of status report be sent to Wetland Authority by 17.08.2019
5. It is submitted that I&FCD/DJB vide their letter dated 13-08-2019 intimated that. "the possibility as per which the land can be acquired and declared as wetland i.e. Lease, License or Acquisition is to be examined by Revenue authority of District (South West). However the details of land coming under the zone of submergence belonging to Rawata village have been collected from the Revenue Department, according to which (Rakba in private ownership, Gram Sabha Rast, Gram saba Maindir, Pooja Sthal, & Gram saba land) is 551 biga-8 biswa.

The Drone survey has been completed and details of the same is in process of interpolating in the Drone survey". marked as **ANNEXURE-B**.



6. It is humbly submitted that the present Status Report along with its annexure is being placed before this Hon'ble Court for its consideration and further directions, if any.

  
DEPONENT

Nisheeth Saxena, IFS  
Member Secretary  
(Wetland Authority)  
Department of Environment  
Govt. of NCT of Delhi  
"C" Wing, 6th Level, Delhi Secretariat  
I.P. Estate, New Delhi-02

19 AUG 2019

VERIFICATION:

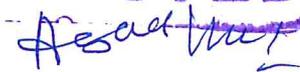
Verified at New Delhi on this the \_\_\_ day of August' 2019 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.



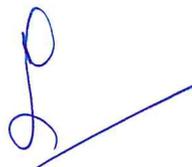
1829/19

CABIN No. 33  
I.T.O. Lane, Azad Bhawan Road  
New Delhi-110 002

ATTESTED



BY OATH COMMISSIONER  
AZAD KUMAR, ADVOCATE  
NEW DELHI (INDIA)

  
DEPONENT

Nisheeth Saxena, IFS  
Member Secretary  
(Wetland Authority)  
Department of Environment  
Govt. of NCT of Delhi  
"C" Wing, 6th Level, Delhi Secretariat  
I.P. Estate, New Delhi-02

19 AUG 2019

12/3

**OFFICE OF THE WETLAND AUTHORITY**  
**DEPARTMENT OF ENVIRONMENT, GOVT. OF N.C.T. OF DELHI**  
 "C" Wing, 6<sup>th</sup> Level, Delhi Secretariat, I.P. Estate, New Delhi - 110002  
 Tele-Fax : 011-23392736, Email : [ceodpgsenv.delhi@nic.in](mailto:ceodpgsenv.delhi@nic.in)  
 Website: <http://dpgs.delhigovt.nic.in>

No.F.1(07)/DPGS/C.Case/2017-18/2134-2163 -

Dated: 8/8/19,

**MINUTES OF MEETING DATED 05.08.2019 AT 3.00 PM**  
**OF THE WETLAND AUTHORITY, GNCTD**  
**CONVENED BY CHIEF SECRETARY, DELHI**

At the outset Chief Secretary, Delhi welcomed all the participants.

PCCF informed the house that MS (Wetland/CEO, DPGS) could not attend the meeting on account of illness of his mother.

Chief Secretary desired that the matters decided during the last meeting be taken up.

In the matter of Lake at Tikri Khurd Village, PCCF pointed out that the representatives from DDA had assured to comply with the directions of Hon'ble NGT viz., "So far as matter regarding Tikri Khurd is concerned, as already informed, DDA has intimated that they have undertaken to remove encroachments, demarcate the water bodies, put up fencing/boundary walls and undertake its beautifications" during the last meeting. In response to query raised by Chief Secretary, the representatives of DDA informed that boundary wall of the lake is under construction and DJB has been entrusted with the task of preservation and maintenance of the Lake based on the NOC issued by DDA.

CEO, DJB informed that prior to any action initiated by DJB in Lake at Tikri Khurd Village, DDA is required to clear the municipal waste in the periphery and the polluted water therein.

Chief Secretary directed DJB and DDA to chalk out an action plan and fix up a time line. DDA to remove municipal solid waste, to repair boundary wall, to remove encroachment and to implement landscaping. Action taken report to be submitted by DDA within one month along with photographs of before and after execution.

PCCF informed that report from some water body owning agencies have been received but not in the format prescribed by CPCB. However none of the agencies has submitted information as per the, "Brief document" of MoEF&CC. He requested that ten more days be given for submission of the same to the Wetland Authority and action taken on the remaining directions during the last meeting viz., composite Action Plan be submitted within one month.

Chief Secretary directed that after one month all water body owning agencies to come up with details on the points raised during the last meeting.

PCCF informed that the Najafgarh Jheel is on private land and the owners are requesting that the land be acquired as they are unable to cultivate on account of submergence of land.

Chief Secretary directed IFCD/DJB to :-

- i. Examine the possibility as per which the land can be acquired and declared as a wetland i.e. Lease, License or Acquisition.
- ii. I&FCD/DJB to carryout extensive survey of the area in consultation with INTACH.
- iii. Considering that I&FCD is already carrying out survey of the Najafgarh jheel, to file status /action taken affidavit before the next date of hearing on 21.08.2019 in Hon'ble NGT, a copy of status report be sent to Wetland Authority by 17.08.2019.

Meeting ended with thanks to the Chair.

List of participants enclosed.

  
Dy. Conservator of Forest

No.F.1(07)/DPGS/C.Case/2017-18/2134-2163.

Dated: 8/8/19.

**Copy to :-**

1. The Chief Secretary, Delhi, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
2. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi.
3. The Secretary(Env.), Department of Environment, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
4. The Secretary(PWD), Public Works Department, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Secretary(UD), Deptt. of Urban Development, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
6. The Commissioner-cum-Secretary (Dev.), Development Department, Govt. of NCT of Delhi, Under Hill Road, Delhi-110054.
7. The Chief Executive Officer, Delhi Jal Board, Govt. of NCT of Delhi, Varunalaya, Jhandewalan, New Delhi.
8. The Secretary (Deptt. of Fisheries), Fisheries Department, Govt. of NCT of Delhi, Under Hill Road, Delhi-54.
9. The Secretary (I&FC), Irrigation & Flood Control Department, Govt. of NCT of Delhi, Under Hill Road, Delhi-110054.
10. The Secretary (Tourism), Department of Tourism, Govt. of NCTD, Vikas Bhawan-II, Delhi
11. The Divisional Commissioner-cum-Secretary (Revenue), Revenue Department, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi-110054.
12. Principal Chief Conservator of Forest, Govt. of NCT of Delhi, Vikas Bhawan, New Delhi.
13. Managing Director, Geo Spatial Data Ltd. (GSDL), Govt. of NCTD, Vikas Bhawan-II, Delhi
14. Member Secretary, Delhi Pollution Control Committee, Govt. of NCT of Delhi, ISBT Building, Delhi.

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Cont....

15. Member Secretary, Biodiversity Board of UT, Chennai.
16. Commissioner of MCD(North), North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
17. Commissioner of MCD(South), South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
18. Commissioner of MCD(East), East Delhi Municipal Corporation, Patparganj Industrial area, Delhi.
19. Head of Delhi unit of CGWB, Central Ground Water Board, New Delhi.
20. Secretary, Delhi Cantonment Board, Kirby Place, New Delhi.
21. Addl. PCCF of the regional office of Ministry of Environment, Forest & Climate Change, Lucknow.
22. Director, Delhi Zoo, Zoological Garden of Delhi, Mathura Road, New Delhi.
23. Superintendent, Archaeologist, Archaeological Survey of India, Safdarjung Tomb, New Delhi.
24. Director, Environment, Department of Environment, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
25. Conservator of Forest/CEO(DPGS), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
26. Sh. I.H. Khan, PCCF (Retd.), E-87/1, Abul Fazal Enclave-I, IIIrd Floor, Jamia Nagar, New Delhi-110025.
27. Sh. Manu Bhatnagar, Pr. Director, INTACH, 71, Lodi Estate, New Delhi-110003.
28. Director(DTU)/Representative(DTU), Delhi Technological University, Shahbad, Daulatpur, Bawana Road, Delhi-110042.
29. Director, IARI/Representative IARI, Janak Vihar, Pusa, New Delhi-110012.
30. Dr. M. Ramesh Motipalli, Scientist 'E', Ministry of Environment & Forest and Climate Change, National River Conservation Directorate, Pt. Deen Dayal Antodaya Bhawan, 1<sup>st</sup> Floor, CGO Complex, Lodi Road, New Delhi-110003.



Dy. Conservator of Forest

ATTENDANCE SHEET

MEETING IN THE CONFERENCE ROOM OF CHIEF SECRETARY, GNCTD ON 05.08.2019  
AT 3:00 PM REGARDING WETLAND AUTHORITY

Sl. Nos.	Name	Designation	Department	Contact Nos.	Email Id	Sign
1.	Laxmi Narain	SE/CC-5	DDA	9911147678	subtdcls@gmail.com	
2.	MADHVI RYAS	Development Commission	Development	8820589001		
3.	V. K. Singh	APCCF (Central) Regional Office Lucknow	MOEF & CC GOI.	9717581113	ksingh_vijay@yahoo.com	
4.	Ishwari Singh	PCCF NCT delhi	Deptt. of Forests & Wildlife	8588811868		
5.	Nikhil Kumar	CEO DJB	DJB	8800902488		
6.	K. S Meena	DCO. 2/din (P)	Rev.	921234395		
7.	O. P. Srivastava	CE FLRC	DMC	9899286887		
8.	Brajesh Singh	Addl Comm. EDMC	EDMC.	9013134446		
9.	K. P. Singh	Emc	Nat'l DMC	8130892288		
10.	Ravindra Singh Paswan	Plt Secy UD	UD	9910518990		
11.	Dr. Anil Kumar	Director (Env)	Env Deptt GNCTD	9717593505		
12.	Arunkumar Jain	2E III	E.E(S)-II	9650290818		
13.	Sanjay Saxena	CE TL	I & R	9868261111	ce_tl@gnctd.com	
14.	Anil Sirani	BDO (NA)	Revenue Deptt	9011726028	schshg03@gmail.com	

Sl. Nos.	Name	Designation	Department	Contact Nos.	Email Id	Sign
1.	JYOTHI KUMAR-N	Scientist D	CBWB	9717449044	sicnd-cgcb @nic.in	
16.	RAKESH SAHNI	SE (WB)	DJ B.	9650291200	sewaterbodiesdjb @gmail.com	
17.	KJVS PRASAD	GEOSPATIAL EXECUTIVE	GSDL	8586869053	kjvsprasad@ gmail.com.	
18.	S.K. Torja	Cash Sect	GSDL	9911076374	cs.gsdlnic. in	
19.	V. K. Gupta	Chief Engineer	DJ B	9650028868	cealpsii @gmail.com	
20.	Varsha Joshi	Cur Nalta/Santa Med				
21.	D.K. BHARDWAS	Surveyor Officer	A.S.I	9818928500	d.k.bharcwaj 500 @ gmail.com	
22.	Nilesh Sonwane.	Surveyor Gr-I	A.S.I.	7703892978	asidelhimini cirde @gmail.com	
23.	Kuldeep Singh	Section officer K.P Zone	SO III	977797519		
24.	I. H. KHAN.	R. C. F. (Retd.)	Forest WL	9910315786	ifhkhk@ gmail.com	
25.	Indhu Vijayan K.	DCF (North) Dept. of Forest and Wildlife	Dept. of Forest & W.L.	95990359- 75	defnorthdelhi86 @ gmail.com.	
26.	MANU BHATNAGAR	Principals Dir. NHD, INTACH	INTACH	9810036461	manucentaur@hotmil .com	
27.	Narinder Passi	DD (RD)	Development	9868120351	passi.narinder@ yahoo. co.in	
28.	<del>Dr. Madhup Vyas</del>	Secy cum Commr (Dev)	<del>DD</del>	<del>880589001</del>		<del></del>
29.	Sanjiv Kumar	Pr Secy (Env)	Env	9911318939		
30.	Dr. Manoj Kumar	Zoo Biologist	National Zoological Park (Delhi Zoo)	9654202435	mzphew.delhi. @gmail.com	

Sl. Nos.	Name	Designation	Department	Contact Nos.	Email Id	Sign
3.	A. K. Jain	EE/ND-5/	DDA	9717766770	eendsddakpuram@gmail.com	<i>[Signature]</i>
32.	MANISITA SAXENA	Asst (UD)		9868146474	psud@nic.in	<i>[Signature]</i>
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**OFFICE OF THE EXECUTIVE ENGINEER: CIVIL DIVISION. I:  
I & FC DEPARTMENT GOVT. OF N.C.T OF DELHI: OPP. ESI  
HOSPITAL, BASAIDARAPUR: NEW DELHI-110027.**

Dated: 13/8/19

No. EE/CD-I/Intech Engineers/2019-20/10035

✓ To

The Dy. Conservator of Forest,  
Office of the Wet Land Authority.  
Department of Environment,  
Govt. of NCT of Delhi,  
C-Wing, 6<sup>th</sup> Level, Delhi Secretariat,  
I.P. State, New Delhi.

**Subject:- Submission of Status report of Najafgarh Jheel.**

Sir,

In reference to your email dated 13.08.2019 on the above subject matter. It is to intimate that, the possibility as per which the land can be acquired and declared as wetland i.e. Lease, License or Acquisition is to be examined by Revenue authority of District (South West). However the details of land coming under the zone of submergence belonging to Rawata village have been collected from the Revenue Department, according to which (Rakba in private ownership, Gram saba Rast, Gram saba Mandir, Pooja Sthal, & Gram saba land) is 551 biga-8 biswa ( copy enclosed).

The Drone survey has been completed and details <sup>of</sup> and the same is in process of interpolating in the Drone survey.

Encl:- As above.

Yours faithfully,

  
(PRADEEP M NAIK)  
EXECUTIVE ENGINEER, CD-I

No. EE/CD-I/Intech Engineers/2019-20/

Dated:

Copy for information to:

1. The Chief Engineer (Zone-I), I&FC Deptt., LMBund Office Complex, Shastri Nagar, Delhi.
2. The Superintending Engineer, FC-IV, I&FC Department, Govt. of NCT of Delhi.
3. The Assistant Engineer- (I), CD-I, Govt. of NCT of Delhi..

EXECUTIVE ENGINEER, CD-I

List of Kh. Nos. recorded in the private ownership (RAWTA)								
S. No.	Kh. Nos. With Area	S. No.	Kh. Nos. With Area	S. No.	Kh. Nos. With Area	S. No.	Kh. Nos. With Area	
1	49//5 (2-19)	46	7 (4-9)	91	25 (4-16)	136	9/2 (0-17)	
2	6 (4-16)	47	8/1 (1-19)	92	62//5 (4-16)	137	10 (4-16)	
3	7 (4-16)	48	8/2 (2-5)	93	63//1 (4-16)	138	11/1 (1-4)	
4	14 (4-16)	49	9 (4-9)	94	2 (4-16)	139	11/2 (3-12)	
5	15 (4-16)	50	10/1 (0-7)	95	3/1 (0-15)	140	12/1 (3-6)	
6	16/1 (4-4)	51	10/2 (4-2)	96	3/2 (3-15)	141	12/2 (1-4)	
7	16/2 (0-12)	52	11/1 (2-16)	97	4 (4-16)			
8	17 (4-16)	53	11/2 (2-0)	98	5 (4-16)	Total Area = 507-16		
9	23 (4-10)	54	12/1 (2-16)	99	6 (4-16)			
10	24/1 (0-18)	55	12/2 (0-8)	100	7 (4-16)			
11	24/2 (1-11)	56	12/3 (1-12)	101	63//8 (4-10)			
12	25 (4-16)	57	13 (4-10)	102	9 (4-16)			
13	50//8 (4-14)	58	14 (4-16)	103	13 (4-4)			
14	13 (4-16)	59	15 (4-14)	104	14 (4-9)			
15	14/1 (1-5)	60	16/1 (1-4)	105	15 (4-9)			
16	14/2 (1-15)	61	16/2 (3-12)	106	16 (4-16)			
17	17/2 (4-3)	62	17 (4-16)	107	25 (4-16)			
18	18/1 (2-8)	63	18 (4-10)	108	64//1 (4-16)			
19	18/2 (2-8)	64	19/1 (3-4)	109	2 (4-16)			
20	19 (4-10)	65	19/2 (1-12)	110	3 (4-16)			
21	20 (4-16)	66	20 (4-16)	111	4 (4-16)			
22	21 (4-9)	67	21 (4-16)	112	5 (3-11)			
23	22 (4-10)	68	22 (4-16)	113	6/1 (2-8)			
24	23 (4-16)	69	23 (4-10)	114	6/2 (2-6)			
25	24 (4-16)	70	24 (4-16)	115	7 (4-16)			
26	25 (4-1)	71	25 (4-16)	116	8 (4-16)			
27	51//21 (0-6)	72	54//3 (4-10)	117	9/1 (2-0)			
28	52//1 (2-17)	73	4 (4-16)	118	9/2 (2-16)			
29	10/1 (3-2)	74	5 (4-16)	119	10 (4-16)			
30	10/2 (2-12)	75	6 (4-9)	120	11 (4-9)			
31	11 (4-16)	76	7 (4-9)	121	12 (4-9)			
32	12 (4-15)	77	8 (4-4)	122	13 (4-4)			
33	19min (3-8)	78	9 (4-9)	123	14 (4-9)			
34	20 (4-16)	79	10/1 (1-0)	124	15 (1-19)			
35	21 (4-16)	80	10/2 (0-12)	125	19 (4-16)			
36	22 (4-16)	81	10/3 (2-3)	126	20 (4-16)			
37	23/1 (2-8)	82	10/4 (0-15)	127	21/1 (3-3)			
38	24/2 (0-4)	83	11 (4-16)	128	21/2 (1-13)			
39	53//1 (4-16)	84	12 (4-16)	129	65//10 (1-0)			
40	2 (4-10)	85	13 (4-10)	130	66//1/1 (1-8)			
41	3 (4-16)	86	14 (4-16)	131	1/2 (2-12)			
42	4/2 (0-7)	87	15 (4-16)	132	67//5/1 (1-6)			
43	5 (4-16)	88	16 (4-16)	133	5/2 (3-8)			
44	53//6/1 (0-15)	89	54//17 (4-16)	134	6 (2-6)			
45	6/3 (3-6)	90	24 (4-16)	135	50//9/1 (3-13)			

**Kh. Nos. of Gram Sabha Rasta Jaat in  
village Rawta**

S. No.	Kh. Nos.	With Area
1	387	(0-14)
2	388	(0-12)
3	388	(0-6)
4	389	(0-6)
5	389	(0-6)
6	390	(0-7)
7	390	(0-7)
8	390	(0-7)
9	390	(0-7)
10	390	(0-12)
11	390	(0-7)
12	391	(0-2)
13	392	(0-6)
14	392	(0-6)
15	392	(0-7)
16	392	(0-6)
17	387	(0-4)
18	392	(0-6)
19	392	(0-6)
20	392	(0-6)
21	392	(0-7)
22	389	(0-12)
23	387	(0-7)
24	387	(0-7)
25	389	(0-6)
26	389	(0-2)
27	389	(0-6)
28	389	(0-6)
29	390	(0-7)
<b>Total rakba</b>		<b>(10-00)</b>

**Gram Sabha Mandir Pooja Sthal in vill. Rawta**

S. No.	Kh. Nos.	With Area
1	64//17	(2-1)
2	18	(5-18)
3	22	(4-8)
4	66//2	(0-12)
<b>Total rakba</b>		<b>(12-19)</b>

**Gram Sabha Land in village Rawta**

S. No.	Kh. Nos.	With Area
1	49//24/3	(2-7)
2	50//17/1min	(1-15)
3	52//18/1	(4-0)
4	18/2	(0-4)
5	19min	(1-8)
6	23/2	(2-8)
7	24/1	(3-13)
8	53//4/1	(4-9)
9	53//6/2	(0-9)
<b>Total rakba</b>		<b>(20-13)</b>

<b>Rakba in private ownership</b>	<b>(507-16)</b>
<b>Gram Sabha Rasta</b>	<b>(10-00)</b>
<b>Gram Sabha Mandir Pooja Sthal</b>	<b>(12-19)</b>
<b>Gram Sabha land</b>	<b>(20-13)</b>
<b>Grand Total</b>	<b>(551-8)</b>